

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 128
TO BE ANSWERED ON 11.02.2020

LAVATORIES IN HOUSES UNDER PMAY-G

***128. SHRI ARVIND DHARMAPURI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the houses constructed under Pradhan Mantri Awas Yojana (PMAY-G) do not have any lavatories;
- (b) if so, the details thereof along with the number of such houses identified;
- (c) the reasons therefor;
- (d) the amount actually sanctioned for PMAY-G houses during the last five years to the State of Telangana; and
- (e) the steps being taken by the Government for providing lavatories in the said houses?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *128 TO BE ANSWERED ON 11.02.2020 REGARDING LAVATORIES IN HOUSES UNDER PMAY-G

(a) to (e): As per the Framework for Implementation (FFI) of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), construction of a toilet has been made an integral part of the PMAY-G house. The PMAY-G house is treated as complete only after the toilet has been constructed. Provision has been made for an assistance of Rs. 12,000 for construction of toilets to eligible beneficiaries through funding from Swachh Bharat Mission-Gramin (SBM-G), Mahatama Gandhi National Rural Employment Scheme (MGNREGS) or any other dedicated financing source.

An amount of Rs.247.88 crore was released to the State of Telangana during 2015-16 under the erstwhile rural housing scheme Indira Awaas Yojana (IAY). Thereafter, PMAY-G was launched w.e.f. 01.04.2016. An amount of Rs. 190.79 Crore was released to the State of Telangana as 1st instalment of 2016-17 under PMAY-G. No funds have been released to the State thereafter. Neither the physical progress has been shown by the State on AwaasSoft, MIS of PMAY-G, the only source of reporting progress, nor utilisation certificates have been received from the State so far. Accordingly, State has been requested to surrender the fund released under PMAY-G.
